

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 702  
ANSWERED ON 02/12/2024**

**ALLOCATION AND SANCTIONING OF FUNDS FOR HOUSING AND OTHER  
SCHEMES**

**702. SHRI R. GIRIRAJAN:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether Government has sanctioned funds for the construction of houses under Pradhan Mantri Awas Yojana (Urban) (PMAY-U) in and around Chennai and adjoining Districts of Tiruvallur, Chengalpattu and Kanchipuram;
- (b) if so, the details thereof and the funds allocated for the same during the last five years, year-wise;
- (c) whether Government has allocated funds under various other schemes under the Housing and Urban Affairs in all Parliamentary Constituencies located in Chennai, Chengalpattu, Tiruvallur and Kanchipuram Districts; and
- (d) if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

(a) to(d): 'Land' and 'Colonisation' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs supplements the efforts of States/UTs to provide housing and civic amenities in urban areas through various Missions, such as Pradhan Mantri Awas Yojana - Urban (PMAY-U), Atal Mission for Rejuvenation and Urban Transformation (AMRUT 2.0), Swachh Bharat Mission - Urban (SBM-U 2.0).

Under PMAY-U, Central Assistance is provided to the States/UTs including Tamil Nadu for construction of houses for all eligible families/beneficiaries in urban areas. As on 25.11.2024, 6.80 lakh houses have been sanctioned by the Ministry for Tamil Nadu under PMAY-U, out of which 6.65 lakh have been grounded and 5.87 lakh have been completed / delivered to the beneficiaries. Further, in the Chennai and adjoining districts of Tiruvallur, Chengalpattu and Kanchipuram, a total of 2,00,968 houses have been sanctioned, out of which 1,93,850 houses have been grounded and 1,59,140 houses are completed/delivered to the beneficiaries. The details of funds allocated in the Chennai and adjoining districts of Tiruvallur, Chengalpattu and Kanchipuram during the last five years, year-wise is at Annexure.

Under SBM-U, funds are released to States/UTs for construction of Community/Public Toilets (CT/PT) and Individual Household Latrines (IHHL) on need basis along with Solid Waste Management (SWM) component in urban areas including slums. A total of ₹1,144.68 crore of Central Assistance has been released to State of Tamil Nadu under the scheme including Chennai, Tiruvallur, Chengalpattu and Kanchipuram districts.

Under AMRUT Scheme, State Annual Action Plans (SAAPs) amounting to ₹77,640 crore including Central Assistance of ₹35,990 crore have been approved for projects in all States/UTs including State of Tamil Nadu. So far, Central Assistance amounting to ₹4,626.24 crore has been released to State of Tamil Nadu including Chennai, Tiruvallur, Chengalpattu and Kanchipuram districts for AMRUT projects of water supply, sewerage & septage management, storm water drainage, green spaces & parks and non-motorized urban transport.

Further, AMRUT 2.0 and SBM 2.0 have been launched to make cities garbage free and water secure during the mission period. Under AMRUT 2.0, so far, State Water Action Plans (SWAP) have been approved by MoHUA for 1,270 projects worth ₹14,687.83 crore (including O&M) for State of Tamil Nadu including Chennai, Tiruvallur, Chengalpattu and Kanchipuram districts. Under SBM 2.0, Mission allocation to State of Tamil Nadu is ₹3,296.70 crore against which, ₹829.65 crore have been released.

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**Details of Construction of houses along with Central Assistance released during each of the last five years in and around Chennai and adjoining districts of Tiruvallur, Chengalpattu and Kanchipuram under PMAY-U**

<b>Particulars</b>		<b>Chennai</b>	<b>Tiruvallur</b>	<b>Chengalpattu</b>	<b>Kanchipuram</b>
<b>Since Inception</b>	Houses Sanctioned (Nos)	99,702	51,765	24,012	25,489
	Grounded (Nos)	92,946	51,475	23,976	25,453
	Completed (Nos)	75,221	42,034	20,082	21,803
	Central Assistance Sanctioned (₹ in Cr.)	1,763.96	848.97	411.23	454.71
	Central Assistance Released (₹ in Cr.)	1,398.13	740.88	367.17	418.54
<b>Central Assistance Released during last five years (₹ in Cr.)</b>	2019-20	204.93	126.55	60.78	52.69
	2020-21	157.95	123.88	93.15	99.34
	2021-22	168.01	228.41	76.75	89.76
	2022-23	182.60	60.06	23.26	39.04
	2023-24	122.61	146.49	38.50	55.91